

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:4531

ANSWERED ON:20.08.2010

WIND POWER GENERATION

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**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

(a) whether the Government has announced a generation based incentive for providing benefits to the private players engaged in setting up of wind power projects in the country;

(b) if so, the details thereof; and

(c) the other steps taken by the Government for increasing wind power generation in the country?

**Answer**

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a) & (b): Yes, Madam. Government has announced a Generation Based Incentive (GBI) for wind power projects to attract Independent Power Producers (IPP) and Foreign Direct Investment (FDI), under which Rs.0.50 per unit generated from wind power projects is provided to the projects which do not avail Accelerated Depreciation benefit.

(c): Government is promoting commercial wind power projects through private sector investment in wind potential States by providing fiscal incentives such as 80% accelerated depreciation, concessional import duty on certain components of wind electric generators, excise duty exemption, 10 years tax holiday on income generated from wind power projects. Loans are available from Indian Renewable Energy Development Agency (IREDA) and other financial institutions. Technical support including detailed wind resource assessment to identify further potential sites, is provided by the Centre for Wind Energy Technology (C-WET), Chennai. This apart, preferential tariff is being provided to increase wind power generation in the potential States.

A Wind Atlas for India has recently been launched to establish the meteorological basis for assessment of wind energy resources all over the country using micro and meso scale models like Wind Atlas , Analysis, and Application Programme (WAsP) and Karlsruhe Atmospheric Meso Scale Model (KAMM) in conjunction with super computers.

The Electricity Act 2003, the National Electricity Policy 2005 and the Tariff Policy 2006 of the Government contain enabling provisions for promotion of renewable energy including wind energy in the country.